

**Office of the Public Information Officer, Civil Courts, Palamau at Daltonganj**

**List of I.Ps. filed in the year 2015**

<b>I.P. No.</b>	<b>Date of Application</b>	<b>Name &amp; Address of the Party Applicant</b>	<b>Purpose of request</b>	<b>Information required</b>	<b>Fee Paid</b>	<b>Date on which information furnished</b>
01/15	07.01.2015	Sri. Rajat Gautam, Symbiosis Law School, Noida, Block-A, Plot No. 47/48, Sector -62, Noida, PIN- 201301	Personal	Information regarding cases under Wild Life Protection Act, 1972 during period 1990-2010 filled-up in performa	Poastal Order of Rs.10/-	05.02.2015 (Supplied)
02/15	21.05.2015	Smt. Munni Devi, W/o- Sri. Vishwanath Thakur, Vill- Parasia, P.S.- Panki, Palamau	Personal	Information regarding Misc. Case No. 39/98	Poastal Order of Rs.20/-	19.06.2015 (Rejected)
03/15	29.05.2015	Sri. Vishwanath Chaurasia, S/o- Late Kapildeo Chaurasia, Vill- Pataria, P.O.- Narsinghpur, Papra, P.S.- Chainpur, Palamau	Personal	Information regarding Record of Chainpur P.S. Case No. 38/2002 (GR 534/2002)	Poastal Order of Rs.10/-	19.06.2015 (Rejected)
04/15	30.05.2015	Sri Suraj Kumar Mishra, Advocate Civil Court, Gumla, Advocate Bhawan Room No. 01	Personal	About Six information relating to P.S. No. 30/63	Not Sent	30.06.2015 (Rejected)
05/15	02.06.2015	Sri Suraj Kumar Mishra, Advocate Civil Court, Gumla, Advocate Bhawan Room No. 01	Personal	About Six information relating to P.S. No. 30/63	Poastal Order of Rs.10/-	19.06.2015 (Rejected)
06/15	20.06.2015	Sri Ashok Kumar Sinha, Retired Inspector, Anand Niketan, S.P. Kothi Road, Abadganj, Palamau	Personal	Taking Charge of photocopy Rs. 3/- per page in Copying Department	Poastal Order of Rs.10/-	14.07.2015 (Supplied)

<b>I.P. No.</b>	<b>Date of Application</b>	<b>Name &amp; Address of the Party Applicant</b>	<b>Purpose of request</b>	<b>Information required</b>	<b>Fee Paid</b>	<b>Date on which information furnished</b>
07/15	15.07.2015	Smt. Geeta Devi, Mohalla-Abadganj, Ward No. 23 (Near Mission High School) P.O.- Daltonganj, Palamau (822101)	To file Writ in Jharkhand High Court	Action taken upon application filed by the applicant on 19.04.2015	Poastal Order of Rs.10/-	14.08.2015 (Rejected)
08/15	09.09.2015	Sri Irfan Ahmad Khan, Retired Assistant, Civil Court, Pakur, Mohalla-Kund (Old Garhwa Road), P.O.+P.S.- Daltonganj, Palamau	Personal	Regarding providing copies of the document as mentioned in the application	Poastal Order of Rs.10/-	28.09.2015 (Information No. 3 has been Supplied)
09/15	28.09.2015	Sri. Vishal Kumar, Advocate, Palamau District Bar Association, Daltonganj, Aghor Ashram Road, Sudna, P.O.- Sudna, Palamau Contact No.- 9931933852	Personal	Three information regarding Record of Town P.S. Case No. 50/12 (GR 208/12)	Poastal Order of Rs.10/-	16.10.2015 (Rejected)
10/15	16.10.2015	Sri Ved Brat Prasad, Mohalla- Hamidganj, Sahitya Samaj Chowk, Hamidganj, Palamau	Personal	Five information as mentioned in the petition	Poastal Order of Rs.10/-	19.11.2015 (Supplied)
11/15	16.10.2015	Sri Ved Brat Prasad, Mohalla- Hamidganj, Sahitya Samaj Chowk, Hamidganj, Palamau	Personal	Three information as mentioned in the petition	Poastal Order of Rs.10/-	19.11.2015 (Rejected)
12/15	28.11.2015	Sri. Rambaran Singh, Mohalla- Abadganj, Ward No. 23, Near Mission High School, Shiv Mandir, P.O.- Kutchery, Daltonganj, Medininagar, Palamau	Personal	Regarding provision from which certified copy of allegation petition filed before PDJ, Palamau from Copying Department may be obtained	Poastal Order of Rs.10/-	19.12.2015 (Rejected)

13/15	22.12.2015	Sri Ved Brat Prasad, Mohalla- Hamidganj, Sahitya Samaj Chowk, Hamidganj Road, Medininagar, Palamau PIN - 822101	Personal	Regarding information contained in the petition	Poastal Order of Rs.10/-	16.01.2016 (Rejected)
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**Office of the Public Information Officer, Civil Courts, Palamau at Daltonganj**

**List of I.Ps. filed in the year 2016**

<b>I.P. No.</b>	<b>Date of Application</b>	<b>Name &amp; Address of the Party Applicant</b>	<b>Purpose of request</b>	<b>Information required</b>	<b>Fee Paid</b>	<b>Date on which information furnished</b>
01/16	08.01.2016	Sri Rajeshwar Pandey, Advocate, Post Office, Church Road, Daltonganj Mob. No.- 9430742111	Personal	Information regarding GR Case No. of Hussainabad P.S. Case No. 105/10	Postal Order of Rs.10/-	Supplied (02.02.2016)
02/16	23.01.2016	Mr. Yashaswee Sarkhel, Plot No. 47/48, Block-A, Sector- 62, Noida, Uttar Pradesh (201301)	Personal	Three information as mentioned in the application	Postal Order of Rs.10/-	Supplied (23.02.2016)
03/16	08.03.2016	Sri Suraj Kumar Mishra, Advocate Civil Court, Gumla, Room No. 01, Table No. 15, Gumla	Personal	Five information as mentioned in the application	Postal Order of Rs.10/-	Rejected (05.04.2016)
04/16	25.04.2016	Binod Prajapati, C/O Sri Asherfi Prajapati, Postal Colony, Sudna, Daltonganj, Mobile- 8804840164	Personal	Three information as mentioned in the application	Postal Order of Rs.10/-	
05/16	27.04.2016	Binod Prajapati, C/O Sri Asherfi Prajapati, Postal Colony, Sudna, Daltonganj, Mobile- 8804840164	Personal	Ten information as mentioned in the application	Postal Order of Rs.10/-	